

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO -2482
ANSWERED ON – 22/03/2023

CONVERSION OF SHS INTO NHS UNDER NHDP

2482. SHRI PRAMOD TIWARI:
DR. KIRODI LAL MEENA:
SHRI M. MOHAMED ABDULLA:
SHRI NEERAJ DANGI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria adopted for conversion/upgradation of various State Highways (SHs) into National Highways (NHs) in the country;
- (b) the details of SHs identified for upgradation into NHs in the country under the National Highways Development Project (NHDP) including States of Rajasthan, Madhya Pradesh, Haryana and Tamil Nadu;
- (c) the number of SHs upgraded into NHs under NHDP so far in the country, State-wise and district-wise; and
- (d) the present status of such pending projects in the country, along with the time by which these pending projects are likely to be completed, project-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) State roads, including State Highways (SHs), are declared as new National Highways (NHs) from time to time on the basis of well-established principles. The criteria for State roads for declaration as new NHs may include some of the following: -
 - i. Roads running through length / breadth of the country.
 - ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.
 - iii. Roads having important strategic requirement in hilly and isolated area.

- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.
- v. Roads which help in opening up large tracts of backward area and hilly region.
- vi. Roads contributing towards achievement of National Highways grid of 100 km.
- vii. Synergy with PM GatiShakti National Master Plan (NMP).

(b) to (d) The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs), including from the State Governments of Rajasthan, Madhya Pradesh, Haryana and Tamil Nadu, for declaration / upgradation of State roads, including SHs, as new NHs. The Ministry considers declaration of some State roads, including SHs, as NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds.

Development and maintenance of NHs is a continuous process. Works on notified NHs are taken up accordingly as per traffic density, condition of road, inter-se priority and availability of funds.

National Highways Development Project (NHDP) has been subsumed under Phase-I of Bharatmala Pariyojana (BMP). Phase-I of BMP is expected to be completed by 2027-28. State / UT – wise details of State roads, including SHs, notified as NHs in general including BMP since April, 2014 and also specifically under BMP, including for the States of Rajasthan, Madhya Pradesh, Haryana and Tamil Nadu, are annexed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2482 ANSWERED ON 22.03.2023 ASKED BY SHRI PRAMOD TIWARI, DR. KIRODI LAL MEENA, SHRI M. MOHAMED ABDULLA AND SHRI NEERAJ DANGI REGARDING CONVERSION OF SHS INTO NHS UNDER NHDP

State / UT – wise details of State roads, including SHs, notified as NHs in general including BMP since April, 2014 and also specifically under BMP, including for the States of Rajasthan, Madhya Pradesh, Haryana and Tamil Nadu: -

Sl. No.	State / UT	Length in Km	
		Length of State Roads, including SHs, notified as NHs since April, 2014, including under BMP	Length of State Roads, including SHs, notified as NHs under BMP
1	Andhra Pradesh	4,451	2,280
2	Arunachal Pradesh	2,481	0
3	Assam	277	168
4	Bihar	1,393	723
5	Chhattisgarh	474	305
6	Delhi	86	72
7	Goa	37	37
8	Gujarat	3,588	1,102
9	Haryana	1,349	711
10	Himachal Pradesh	246	0
11	Jammu and Kashmir	518	208
12	Jharkhand	748	151
13	Karnataka	2,186	1,097
14	Kerala	97	76
15	Ladakh	80	0
16	Madhya Pradesh	3,825	1,144
17	Maharashtra	1,2124	1,363
18	Manipur	347	90
19	Mizoram	321	0
20	Nagaland	339	107
21	Odisha	1,234	1,007
22	Puducherry	37	0
23	Punjab	2,361	1,356
24	Rajasthan	2,932	2,682
25	Sikkim	570	246
26	Tamil Nadu	2,102	1,674
27	Telangana	2,497	1,130
28	Tripura	264	0
29	Uttar Pradesh	4,533	710
30	Uttarakhand	1,147	682
31	West Bengal	655	598
32	Dadra & Nagar Haveli & Daman & Diu	6	6
